

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT)(Ins) No.926 of 2020

IN THE MATTER OF:

Dhiren Shantilal Shah

...Appellant

Vs.

Amma Lines Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Dhiren S Shah and Mr. Sarthak Sharma,
Advocates.**

For Respondents: Ms. Niharika Sharma, Advocate.

ORDER

(Through Virtual Mode)

09.11.2020: It is represented on both sides that in the Hon'ble Bench of Acting Chairperson's Court, Court No. 1 the present Company Appeal (AT) (Ins) No. 926 of 2020 has been tagged along with Company Appeal (AT) (Ins) No. 791 of 2020, and is posted to **02.12.2020** at 2.00 PM 'For Admission(After Notice)'.
Hence, the Registry is directed to List the matter on **02.12.2020** at 2.00 PM.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam